

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 6870/2023
(Arising out of impugned final judgment and order dated 28-02-2023
in A482 No. 46541/2018 passed by the High Court Of Judicature At
Allahabad)

XYZ

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 108237/2023 - EXEMPTION FROM FILING O.T.)

Date : 26-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. K. L. Janjani, AOR

Mr. Anil Kumar Pandey, Adv.

Mr. Pankaj Kumar Singh, Adv.

Mr. Kailash J. Kashyap, Adv.

Mr. Sunil Kumar Srivastava, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. Adv, A.A.G.

Mr. Rajat Singh, AOR

Mr. Ajay Kumar Prajapati, Adv.

Mr. Sarthak Chandra, Adv.

Mr. Akshay Kumar, Adv.

Mr. Deepesh Singh, Adv.

Ms. Ananya Sahu, Adv.

Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Satish Tamta, Sr. Adv.

Mr. Dhruv Tamta, AOR

Mr. Abhigya Kushwah, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(SONIA BHASIN)

(RANJANA SHAILEY)

COURT MASTER (SH)

COURT MASTER (NSH)